

by sale or gift etc. in accordance with the provisions of the Arms Act governing such sale. In respect of the firearms and ammunition for which a former ruler or an ex-exemptee member of his family is unable to secure a licence from the appropriate licencing authority or to dispose of the arms, he should on the expiry of the prescribed period of three months deposit all such weapons with him without unnecessary delay either with the nearest Police Station or with a licensed dealer etc in accordance with the provisions of section 21 of the Arms Act, 1959. Further disposal of such deposited weapons would thereafter be regulated in accordance with the normal process of law as provided for in section 21 of the said Act read with rule 46 of the Arms Rules, 1962 framed thereunder.

Issue of Industrial Licences

1487. SHRI INDRAJIT GUPTA:
SHRI VAYALAR RAVI:

Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE

AND TECHNOLOGY be pleased to state:

(a) the number of Industrial Licences issued from January, 1972 to June, 1972, state-wise; and

(b) the steps taken by Government to remove regional disparity in granting industrial licences ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD) : (a) A statement is attached

(b) Every attempt is made by Government to consider applications for industrial licences from all States as expeditiously as possible, taking due note of the merits of each case. (Special efforts are made, however, to give priority consideration to proposals for the grant of industrial licences pertaining to industrially backward areas, for which Government have announced a series of concession and incentives also).

STATEMENT

S. No.	State	N.U.	S.E.	N.A.	COB	Shift-	N.A.	Total
1	2	3	4	5	6	7	8	9
						ting	S.E.	
1.	Andhra Pradesh	5	3	3	1	12
2.	Arunachal
3.	Assam	5	5
4.	Bihar	1	1	..	1	3
5.	Chandigarh
6.	Delhi	1	1	1	3
7.	Goa
8.	Gujarat	6	5	5	11	27
9.	Haryana	5	2	5	3	15
10.	Himachal Pradesh
11.	Jammu & Kashmir
12.	Kerala	3	1	2	6
13.	Madhya Pradesh	1	1	2
14.	Maharashtra	8	14	19	15	56
15.	Manipur
16.	Meghalaya
17.	Mizoram
18.	Mysore	6	4	4	3	17
19.	Nagaland

1	2	3	4	5	6	7	8	9
20. Orissa		1	1	2
21. Pondicherry
22. Punjab		1	..	1	2
23. Rajasthan		1	2	2	3	8
24. Tamil Nadu		7	6	1	6	..	1	21
25. Uttar Pradesh		8	5	5	5	23
26. West Bengal		2	10	5	4	21
27. More than one State	1	..	1
TOTAL		61	56	53	52	1	1	224

Research Scheme received from the Physics Department of the University of Kerala

1488. SHRI VAYALAR RAVI : Will the Minister of SPACE be pleased to state :

(a) whether the Indian Space Research Organisation has received any research scheme from the Physics Department of the University of Kerala for approval and for financial assistance; and

(b) if so, the decision taken in the matter ?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF ELECTRONICS, MINISTER OF HOME AFFAIRS, MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF SPACE (SHRIMATI INDIRA GANDHI) : (a) Yes Sir.

(b) The proposal is being studied.

Production of Rockets in Rocket Fabrication Plant at Thumba

1489. SHRI VAYALAR RAVI : Will the Minister of SPACE be pleased to state :

(a) the total number of rockets produced, so far, at the Rocket Fabrication Plant at Thumba and the number and names of different varieties of rockets produced; and

(b) the progress made in expanding the Rocket Fabricating Facility at Thumba to meet the increasing demands of the satellite launching programme ?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF ELECTRONICS, MINISTER

OF HOME AFFAIRS, MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF SPACE (SHRIMATI INDIRA GANDHI) : (a) Details of rockets produced so far at the Rocket Fabrication Facility, Thumba are :

(i) Centaure Rockets	5
(ii) Rohini 125-Rockets	440
(iii) Rohini 100-Rockets	20
(iv) Meteorological Darts	30

Total 495

(b) Manufacturing capability for making rocket motor hardware upto 600 mm diameter has already been established. Facilities are available for making proto-type upto 1.25 meter diameter. First stage expansion to accommodate fibre glass fabrication work and strip wound motor work is currently under progress and it is expected to be completed by the end of 1972.

Kerala direct Dialling System

1490. SHRI VAYALAR RAVI : SHRI A. K. GOPALAN :

Will the Minister of COMMUNICATIONS be pleased to state:

(a) the progress made in connecting the important towns in Kerala and connecting Ernakulam and Trivandrum with Madras with Direct Dialling System;

(b) whether the work on direct Dialling System in Kerala has been delayed due to inadequate supply of materials; and

(c) if so, the steps taken to speed up work and time by which it is expected to be completed?